

[श्री विजय कुमार मल्होत्रा]

जिन का इस बात से कोई ताल्लुक नहीं था। मैं पूरी जिम्मेदारी के साथ कह रहा हूँ कि युव कांग्रेस का एक आदमी वहाँ पर खड़ा हो कर इशारा करता रहा कि इस इस आदमी को पकड़ लिया जाये, और इस तरह पुलिस द्वारा 24 आदमी पकड़ कर बन्द कर दिये गये। मेनका गांधी, और उन के साथ संजय गांधी साहब, ने पुलिस के एक दो आदमियों को इशारा कर के जनता पार्टी के 24 आदमियों को पकड़वा दिया।

मैं गुज़ारिश करना चाहता हूँ कि जनता पार्टी की सोफ्टनेस, नरमता और शराफ़त का इस तरह से नाजायज़ फ़ायदा न उठाया जाये। अगर उस का नाजायज़ फ़ायदा उठाया गया, तो यहाँ पर ला एण्ड आर्डर की सिचुएशन बिगड़ जायेगी।

22.32 hrs.

#### PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF DEPARTMENT OF SCIENCE AND TECHNOLOGY FOR 1978-79

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): On behalf of Shri Morarji Desai, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Science and Technology for 1978-79. [Placed in Library. See No. LT-2152/78].

STATEMENT re. CERTAIN MODIFICATIONS IN RE-STRUCTURING OF O.N.G.C.

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILI-ZERS (SHRI H. N. BAHUGUNA): I beg to lay on the Table a statement regarding certain modifications

in the re-structuring of the Oil and Natural Gas Commission. [Placed in Library. See No. LT-2153/78].

ACCOUNTS OF I. I. T., KHARAGPUR FOR 1975-76, AUDITED ACCOUNTS OF SALAR JUNG MUSEUM BOARD FOR 1975-76 & A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARA-KATAKI): On behalf of Dr. Pratap Chandra Chunder, I beg to lay on the Table—

(1) A copy of the Certified Accounts (Hindi version\*) of the Indian Institute of Technology, Kharagpur, for the year 1975-76 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961. [Placed in Library. See No. LT-2154/78].

(2) (i) A copy of the Audited Accounts (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1975-76.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts. [Placed in Library. See No. LT-2155/78].

ANNUAL ADMINISTRATION REPORT OF D.D.A. FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): I beg to lay on the Table a copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority, for the year 1976-77, under section 26 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-2156/78].

\*English version of the Accounts was laid on the Table on the 17th April, 1978.